

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO. 240

ANSWERED ON Tuesday, THE 21st JULY, 2026/ 30 Ashadha, 1948 (Saka)

Non-utilisation of Health and Education Cess

240.SHRI S NIRANJAN REDDY:

Will the Minister of Finance be pleased to state:

- a) whether Government has taken note of the CAG's 2024-25 observation that ₹ 50,072 crore collected as Health and Education Cess during 2022-23 was not transferred to the designated reserve fund meant to support schemes such as AB-PMJAY and Samagra Shiksha;
- b) the reasons for not operationalising the designated fund; and
- c) the corrective measures taken to ensure transparent utilisation of cess proceeds for their intended purposes?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

- a) During 2022-23, there was no shortfall in transfer of Health and Education Cess collections to the designated Reserve Fund(s). An amount of ₹ 61,814 crore was collected under Health and Education Cess during FY 2022-23, against which an amount of ₹ 70,589 crore was transferred to various designated Reserve Funds namely, Pradhan Mantri Swasthya Suraksha Nidhi (PMSSN) (₹ 18,339 crore), Prarambhik Shiksha Kosh (PSK) (₹ 38,000 crore) and Madhyamik and Uchchatar Shiksha Kosh (MUSK) (₹ 14,250 crore). The combined amount transferred to the designated Reserve Fund(s) was ₹ 8,775 crore more than the amount collected from Health and Education cess during FY 2022-23.
- b) Does not arise in view of (a) above.
- c) Transparency in utilization of cess proceeds for their intended purposes is ensured by seeking due appropriation from the Parliament before expenditure under defined schemes is met from the designated Reserve Fund (s).
